

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA
STARRED QUESTION NO. 373
(TO BE ANSWERED ON 06.04.2023)**

AUTONOMY OF PRASAR BHARATI

373. SHRI DIGVIJAYA SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government has declared Hindusthan Samachar news agency as the only Government news agency;
- (b) when and by whom was Hindusthan Samachar founded and what was its objective; and
- (c) whether making Hindusthan Samachar a Government news agency would not end the autonomy of Prasar Bharati?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS & SPORTS (SHRI ANURAG SINGH THAKUR)

- (a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA
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(a): No, Sir. Hindusthan Samachar news agency has not been declared as the only Government News Agency.

(b) & (c): No, Sir. Prasar Bharati gets news feeds from multiple sources which includes its own network of Reporters, Correspondents, Stringers in addition to other agencies like ANI, Reuters, Asiavision News Exchange Service and Hindusthan Samachar which is one of the agencies. Prasar Bharati has engaged the Services of Hindusthan Samachar based on the requirements of All India Radio and Doordarshan.
